Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 198 of 2010 & IA No. 278 of 2010 &
Appeal No. 13 of 2010

Dated: 19th October, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

In the matter of:

Ispat Industries Limited …. Appellant (s)
Versus

Maharashtra State Electricity
Distribution Company Ltd. & Anr … Respondent (s)

Appeal No. 13 of 2010

Ispat Industries Limited …. Appellant (s)
Versus

Maharashtra State Electricity
Distribution Company Ltd. … Respondent (s)

Counsel for the Appellant (s) : Mr. Rohit Singh, Adv. for
Mr. G. Umapathy

Counsel for the Respondent (s) : Mr. Abhishek Mitra for R-1
Mr. Buddy A Ranganadhan

ORDER

At the request of the learned counsel for the State Commission, post the matter for hearing on **15th November, 2011**.

(Justice P.S. Datta) **(Rakesh Nath)**
Judicial Member **Technical Member**

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